

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI**ORDER**

The following transfers & postings are hereby made in official exigency with immediate effect:-

S.No.	Name	From	To
1	Sh. Ajeet Kumar EC: 3493	PA in the Court of Sh. Vipin Kharb, Ld. SCJ-cum-RC, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Prashant Sharma, Ld. ADJ-5, West District, Tis Hazari Courts, Delhi.
2	Ms. Manjusha D/o Sh. Jasvinder Kumar	PA in the Court of Sh. Vikrant Vaid, Ld. SCJ-cum-RC, South-East District, Saket Courts, New Delhi.	PA in the Delhi Judicial Academy, Dwarka, New Delhi. (on diverted capacity)
3	Sh. Gulshan Kumar S/o Sh. Rambalak Singh EC: 23988015	PA in the Court of Ms. Mona Tardi Kerketta, Ld. CMM, Shahdara District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Ajay Garg, Ld. ADJ-1, New Delhi District, Patiala House Courts, New Delhi.
4	Ms. Poonam W/o Sh. Praveen Kumar EC: 56633889	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Mona Tardi Kerketta, Ld. CMM, Shahdara District, Karkardooma Courts, Delhi.
5	Sh. Mukesh S/o Sh. Chander Bhan EC: 52549721	PA in the Court of Ms. Shefall Sharma, Ld. ACMM-1, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Jitendra Singh, Ld. ADJ-6, Central District, Tis Hazari courts, Delhi.
6	Ms. Neetu Adhikari D/o Sh. Nihar Ranjan Adhikari EC: 43878762	PA in the Court of Sh. Jitendra Singh, Ld. ADJ-6, Central District, Tis Hazari courts, Delhi.	PA in the Court of Ms. Shefall Sharma, Ld. ACMM-1, Central District, Tis Hazari Courts, Delhi.
7	Sh. Viney S/o Sh. Sunil Kumar EC: 95161568	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Devender Kumar Garg, Ld. ADJ-3, North-West District, Rohini Courts, Delhi.
8	Ms. Jyoti Banga EC: 12767	PA in the Court of Sh. Dinesh Bhatt, Ld. Judge, Family Courts, Shahdara District, Karkardooma Courts, Delhi. (on diverted capacity)	PA in the Court of Sh. Ashwani Kumar Sarpal, Ld. District Judge (Commercial Court)-05, Central District, Tis Hazari Courts, Delhi.
9	Ms. Anuradha Sharma W/o Sh. Vikash Sharma EC: 3110	Sr. PA in the Court of Sh. Manmohan Sharma, Ld. District Judge (Commercial -Court)-06, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Ankur Jain, Ld. ADJ-10, Central District, Tis Hazari Courts, Delhi.

10	Ms. Shalini Jain W/o Sh. Avdhesh Kumar EC: 39997841	PA in the Court of Sh. Ashwani Kumar Sarpal, Ld. District Judge (Commercial Court)-05, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Sanjeev Kumar-01, ASJ (Special Fast Track Court), East District, Karkardooma Courts, Delhi.
11	Ms. Sapna Subnani W/o Sh. Ravi Subnani EC: 3331	Sr. PA in the Court of Sh. Ankur Jain, Ld. ADJ-10, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
12	Ms. Kalawati EC: 3506	PA in the Court of Ms. Anju Bajaj Chandna, Ld. District Judge (Commercial Court)-01, New Delhi District, Patiala House Courts, New Delhi.	PA in the Court of Sh. Vijay Kumar Jha, Ld. ADJ- 2, East District, Karkardooma Courts, Delhi.
13	Sh. Kadirvel S/o Sh. K. Subramaniam EC: 3580	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Anju Bajaj Chandna, Ld. District Judge (Commercial Court)- 01, New Delhi District, Patiala House Courts, New Delhi.
14	Ms. Bharti Budhiraja EC: 13758	PA in the Court of Sh. Vijay Kumar Jha, Ld. ADJ-2, East District, Karkardooma Courts, Delhi.	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
15	Ms. Priti W/o Sh. Sagar Babbar	PA in the Court of Sh. Prashant Sharma, Ld. ADJ-5, West District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Deepak Dabas, Ld. Spl. Judge (NDPS)-1, Central District, Tis Hazari Courts, Delhi.
16	Sh. Vinod Kumar Meena S/o Sh. Ramji Lal Meena EC: 40465742	PA in the Court of Sh. Deepak Dabas, Ld. Spl. Judge (NDPS)-1, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Rishabh Kapoor, MM-3, Central District, Tis Hazari Courts, Delhi.
17	Ms. Shweta Kwatra W/o Sh. Navjot Kwatra	PA in the Court of Sh. Naveen Gupta, Ld. ASJ-5, Shahdara District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Sanjay Sharma-1, Ld. District Judge (Commercial Court), East District, Karkardooma Courts, Delhi.
18	Ms. Rajni Jha R/o East Krishna Nagar	Sr. PA in the Mediation Cell, East District, Karkardooma Courts, Delhi.	Sr. PA in the Court of Sh. Naveen Gupta, Ld. ASJ-5, Shahdara District, Karkardooma Courts, Delhi.
19	Ms. Archana W/o Sh. Amit Tanwar EC: 95994651	PA in the Court of Ms. Sanya Dalal, Ld. MM (Mahila Court)-2, North-West District, Rohini Courts, Delhi.	PA in the Court of Sh. Man Mohan Sharma, Ld. District Judge (Commercial Court)- 06, Central District, Tis Hazari Courts, Delhi.
20	Sh. Arvind S/o Sh. Rabindra Choudhary	PA in the Court of Sh. Purshottam Pathak, Ld. CMM, New Delhi District, Patiala House Courts, New Delhi.	PA in the Court of Sh. Manish Khurana, Ld. ASJ-1 (POCSO), North District, Rohini Courts, Delhi.
21	Ms. Pooja Srivastava EC: 3609	PA in Court of Ms. Tyagita Singh, Ld. PO, MACT-02, North- East District, Karkardooma Courts, Delhi.	PA in the Mediation Cell, South District, Saket Courts, New Delhi.

22	Sh. Duli Chand [Sr. PA] S/o Sh. Tarif Singh	Sr. PA in the Mediation Cell, South District, Saket Courts, New Delhi.	Sr. PA in Court of Sh. Vikrant Vaid, SCJ-cum-RC, South-East District, Saket Courts, New Delhi.
23	Ms. Manju Dixit W/o Sh. Bhudev Dixit EC: 10222145	PA in the Court of Sh. Rajinder Kumar, Ld. SCJ-cum-RC, West District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Rajinder Singh, ADJ-2, Ld. Central District Tis Hazari Courts, Delhi.
24	Sh. Pradeep Kumar EC: 3314	PA in the Court of Ms. Pooja Talwar, Ld. ADJ-1, South District, Saket Courts, New Delhi.	PA in the Court of Sh. Munish Markan, Ld. ASJ-2, North District, Rohini Courts, Delhi.
25	Sh. Vinay Prasad Barthwal EC: 3054	PA in the Court of Sh. Ajay Singh Shekhawat, Ld. SCJ-cum- RC, North-East District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Armitabh Rawat, Ld. ADJ- 04, South-East District, Saket Courts, New Delhi.
26	Sh. Roop Kumar S/o Late Sh. Ramesh Chand EC: 23604866	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Ajay Singh Shekhawat, Ld. SCJ- cum-RC, North-East District, Karkardooma Courts, Delhi.
27	Sh. Rajnish Kumar S/o Sh. Mahesh Prasad Gupta EC: 25872170	PA in the Court of Sh. Rishabh Kapoor, Ld. MM-3, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Sameer Bajpal, Ld. ASJ-5, South-East District, Saket Courts, New Delhi.
28	Sh. Manjeet Singh EC: 3313	PA in the Court of Sh. Sumedh Kumar Sethi, Ld. PO MACT, South-West District, Dwarka Courts, New Delhi.	PA in the Mediation Cell, North-West District, Rohini Courts, Delhi.
29	Sh. Varun Kumar S/o Sh. Pyare Lal	PA in the Court of Sh. Harish Kumar, Ld. Spl. Judge (PC Act) (CBI)-20, Rouse Avenue Courts, Complex, New Delhi.	PA in the Court of Sh. Lal Singh, Ld. ASJ-5, West District, Tis Hazari Courts, Delhi.
30	Sh. Dinesh Kumar Goel	PA in the Mediation Cell, North- West District, Rohini Courts, Delhi.	PA in the Court of Sh. Harish Kumar, Ld. Spl. Judge (PC Act) (CBI)-20, Rouse Avenue Courts, Complex, New Delhi.
31	Sh. Mahesh Kumar S/o Sh. Laxman Singh EC: 11300179	PA in the Court of Sh. Vishal Pahuja, Ld. ACMM-2, Rouse Avenue Courts, Complex, New Delhi.	PA in the Court of Sh. Samar Vishal, Ld. ASJ-8, West District, Tis Hazari Courts, Delhi.
32	Sh. Pawan Kumar EC: 3417S/o Mahender Singh	Sr. PA in the Court of Sh. Pankaj Arora, MM-3, West District, Tis Hazari Courts, Delhi	Sr. PA in the Court of Sh. Vishal Pahuja, Ld. ACMM- 2, Rouse Avenue Courts, Complex, New Delhi.
33	Ms. Meenakshi W/o Sh. Amit Kumar EC: 3340	Sr. PA in the Court of Sh. Samar Vishal, Ld. ASJ-8, West District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Sh. Pankaj Arora, MM-3, West District, Tis Hazari Courts, Delhi

34	Sh. Raman Gupta EC: 3209	Sr. PA / Branch Incharge, Computer, Library, North-West District, Rohini Courts, Delhi.	Sr. PA in the Court of Ms. Sanya Dalal, Ld. MM (Mahila Court)-2, North- West District, Rohini Courts, Delhi.
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Note: Non-compliance of the transfer orders immediately/proceed on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials as per rules.

Girish Kathpalia
17.01.2020

(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 3508-3728 /Admn-I/P & T/2020

Dated, Delhi the 17 JAN 2020

Copy forwarded for information and necessary action to: -

1. The Ld. District & Sessions Judge, West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
2. The Ld. Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
3. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
4. The Ld. Officer In-charges, Accounts Branch, Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
5. The Personal Office of Ld. District & Sessions Judge (HQs), Delhi.
6. The Officer/Officials concerned.
7. The AO(J), Administration Branch-I, Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi. , with the request to submit the compliance report of the aforesaid order within a week.
8. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
9. The dealing Official, ACR, Cell, Central, Tis Hazari Courts, Delhi.
10. The dealing official, Layers, Computer Branch, Central, THC, Delhi.
11. PRO/APRO, Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
12. Web-site Committee, Tis Hazari Courts, Delhi.

Balbir Singh
17/1/2020

Administrative Officer (Judl.)
Administration Branch-I
District & Sessions Judge (HQs)
Delhi